

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 96 OF 2015**

**Dated: 24<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Kerala State Electricity Board Ltd. ...Appellant(s)  
Vs.  
Kerala State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Kavitha K.T. for  
Mr. M.T. George

Counsel for the Respondent(s) : Mr. Ramesh Babu

**ORDER**

A request is made on behalf of learned counsel for the Appellant for adjournment.

As agreed by learned counsel for the parties, list the matter for hearing on **01.02.2017.**

**(I.J. Kapoor)  
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)  
Chairperson**